

April 1962 of the various States, additional quotas have recently been granted to some of the States;

(b) on what principles this additional quota has been granted; and

(c) whether the additional quota has been granted on a uniform basis?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). The coal quotas of different States have been increased from 1st July, 1962 consequent on the increase by the Railways in the coal loading target by 120 wagons from the West Bengal & Bihar fields, for the transport of coal from that date. The new allocations for the various States have been fixed on a uniform basis so that each State may get a minimum of 13.7 per cent over the actual despatches of 1961, except in the case of those States, where the existing allocation itself is more than the actual despatches of 1961 by more than 13.7 per cent.

Naga Hostiles

{ **Shri P. C. Borooah:**
*502. { **Shri Raghunath Singh:**
{ **Dr. L. M. Singhvi:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the police had destroyed one of the biggest hideouts of Naga hostiles known as the Megu Camp on or about the 5th August, 1962; and

(b) if so, how many hostiles and arms and documents have been captured from there?

The Minister of Defence (Shri Krishna Menon): (a) Our Security Forces destroyed the Naga Camp on 1st August, 1962.

(b) No hostiles were captured. Two Khukries and some ammunition but no documents were recovered from the hide-out.

Curbs on Air Travel

*503. **Shri Sham Lal Saraf:** Will the Minister of Finance be pleased to state:

(a) whether Government are aware of the inconveniences caused and disadvantages accruing to Indian nationals engaged in business and such like pursuits in Great Britain on account of restrictions placed on air travel from India to that country; and

(b) whether Government have since received representations from Indian and foreign air companies operating on air routes between India and Great Britain about the delays and inconveniences caused to the air travelling public and in smooth running of the air services as well?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir. To the extent this is inherent in any system of regulation or control.

(b) Yes, Sir.

Coke for Gujarat

*504. **Shri Mansinh P. Patel:** Will the Minister of Mines and Fuel be pleased to state:

(a) what is the total requirement of hard and soft coke in Gujarat for 1962;

(b) whether Government of Gujarat have made any representation to supply the full requirement; and

(c) if so, what action is taken by the Government of India in the matter?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) The requirements of hard coke for engineering industries and of soft coke as intimated by the State Government of Gujarat are 376 wagons and 299 wagons per month respectively. The monthly quotas of hard coke and soft coke have been fixed at 224 wagons and 150 wagons respectively, after taking into account both the